



Honourable Shri Justice D. D. Sinha

B.Sc (Hons.), LL.B.

1996 - 2012

Justice D.D. Sinha, *B.A., LL.B.* : Born on 24.12.1950. Enrolled as an Advocate on 24.9.1974. Obtained Post Graduate Diploma in Industrial Relations and Personnel Management in 1981. Practised in Nagpur Bench of the Bombay High Court in Constitutional, Criminal and Civil Matters and specialized in Criminal Law. From 1979 to 1982, he worked as the Honorary Assistant Government Pleader, from 1982 to 1st November, 1995 was Assistant Government Pleader and Additional Public Prosecutor and from 2nd November, 1995 he was the Government Pleader and the Public Prosecutor in the High Court of Nagpur. Worked as a part-time Contributory Lecturer in the University College of Law at Nagpur for academic session 1982 to 1983. Appointed as a Judge of the Bombay High Court with effect from 15.4.1996. And Permanent Judge on April 12, 1998. Retired on December 24, 2012.